

**Office of Directorate General of Foreign Trade
New Delhi**

Para 4.7 Decision (DRAFT)

MEETING NUMBER : 04/83-ALC1/2020 MEETING DATE : 05.06.2020

1	Case No.:34/8/83-ALC1/2019	Party Name: INSECTICIDES INDIA LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00498/AM20/	RLA File :03/94/040/00686/AM20/	Lic.No/Date:0310833119 02.12.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
2	Case No.:35/8/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00499/AM20/	RLA File :32/24/040/00086/AM20/	Lic.No/Date:3210079264 02.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy received from the firm sent to TE (RNM) for providing the comments.. The case is relisted on 04.09.2020.			
3	Case No.:36/8/83-ALC1/2019	Party Name:MEHTA PRINT ARTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00500/AM20/	RLA File :05/24/040/00527/AM20/	Lic.No/Date:0510412754 03.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.			
4	Case No.:37/8/83-ALC1/2019	Party Name:MEHTA STONE CONSORTIUM	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00501/AM20/	RLA File :05/24/040/00526/AM20/	Lic.No/Date:0510412757 03.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
5	Case No.:38/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00502/AM20/	RLA File :05/23/040/00322/AM20/	Lic.No/Date:0510412759 03.12.2019	Defer Date:04.09.2020
	Decision Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

6	Case No.:39/8/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00503/AM20/	RLA File :03/95/040/00864/AM20/	Lic.No/Date:0310833195 04.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

7	Case No.:40/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00504/AM20/	RLA File :02/24/040/00127/AM20/	Lic.No/Date:0210209587 04.12.2019	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020			

8	Case No.:41/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00505/AM20/	RLA File :02/24/040/00128/AM20/	Lic.No/Date:0210209588 04.12.2019	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.			

9	Case No.:42/8/83-ALC1/2019	Party Name:KIM CHEMICALS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00506/AM20/	RLA File :03/94/040/00543/AM20/	Lic.No/Date:0310833220 04.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

10	Case No.:43/8/83-ALC1/2019	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00507/AM20/	RLA File :06/24/040/00069/AM20/	Lic.No/Date:0610039358 05.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

11	Case No.:44/8/83-ALC1/2019	Party Name:PLASMIX PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00508/AM20/	RLA File :07/24/040/00194/AM20/	Lic.No/Date:0710115790 05.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

12	Case No.:48/8/83-ALC1/2019	Party Name:HEM CORPORATION(A DIV.	Meet No/Date:9/83-ALC1/2019	Status:Case Deferred
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		OF HEM CORPORATION PVT.LTD	26.02.2020	
	HQ File :01/83/050/00512/AM20/	RLA File :03/94/040/00661/AM20/	Lic.No/Date:0310833245 05.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

	Case No.:49/8/83- ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
13	HQ File :01/83/050/00513/AM20/	RLA File :03/89/040/00120/AM20/	Lic.No/Date:0310833249 05.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 04.09.2020.			

	Case No.:50/8/83- ALC1/2019	Party Name:SHASHI EXPORTS,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
14	HQ File :01/83/050/00514/AM20/	RLA File :07/24/040/00136/AM20/	Lic.No/Date:0710115799 06.12.2019	Defer Date:04.09.2020
	Decision: Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

	Case No.:51/8/83- ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
15	HQ File :01/83/050/00515/AM20/	RLA File :03/94/040/00714/AM20/	Lic.No/Date:0310833306 09.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

	Case No.:52/8/83- ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
16	HQ File :01/83/050/00516/AM20/	RLA File :03/94/040/00713/AM20/	Lic.No/Date:0310833307 09.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

	Case No.:53/8/83- ALC1/2019	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
17	HQ File :01/83/050/00517/AM20/	RLA File :05/23/040/00348/AM20/	Lic.No/Date:0510412831 10.12.2019	Defer Date:04.09.2020
	Decision: Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

18	Case No.:54/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00518/AM20/	RLA File :05/23/040/00351/AM20/	Lic.No/Date:0510412834 10.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				
19	Case No.:56/8/83-ALC1/2019	Party Name:DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00520/AM20/	RLA File :03/94/040/00698/AM20/	Lic.No/Date:0310833325 10.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				
20	Case No.:58/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00522/AM20/	RLA File :03/95/040/00898/AM20/	Lic.No/Date:0310833339 11.12.2019	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.				
21	Case No.:69/8/83-ALC1/2019	Party Name:BMD VENTURE PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00533/AM20/	RLA File :13/24/040/00185/AM20/	Lic.No/Date:1310049470 11.12.2019	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.				
22	Case No.:119/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00583/AM20/	RLA File :03/95/040/00895/AM20/	Lic.No/Date:0310833338 11.12.2019	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.				
23	Case No.:61/8/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00525/AM20/	RLA File :05/24/040/00556/AM20/	Lic.No/Date:0510412876 12.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

24	Case No.:64/8/83-ALC1/2019	Party Name:PRO-LIFE BIO-CHEMICAL INDUSTRIES (P) LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00528/AM20/	RLA File :03/95/040/00820/AM20/	Lic.No/Date:0310833380 12.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
25	Case No.:65/8/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00529/AM20/	RLA File :05/23/040/00357/AM20/	Lic.No/Date:0510412895 13.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
26	Case No.:70/8/83-ALC1/2019	Party Name:SARATHI INTERNATIONAL INC.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00534/AM20/	RLA File :07/24/040/00197/AM20/	Lic.No/Date:0710115851 13.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
27	Case No.:74/8/83-ALC1/2019	Party Name:ICPA HEALTH PRODUCTS LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00538/AM20/	RLA File :03/94/040/00750/AM20/	Lic.No/Date:0310833420 13.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
28	Case No.:76/8/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00540/AM20/	RLA File :05/23/040/00071/AM20/	Lic.No/Date:0510412928 16.12.2019	Defer Date:04.09.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 04.09.2020.			
29	Case No.:77/8/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00541/AM20/	RLA File :03/95/040/00876/AM20/	Lic.No/Date:0310833437 16.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter issued by DPIIT. The case is re-listed for 04.09.2020.			

30	Case No.:80/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00544/AM20/	RLA File :05/24/040/00562/AM20/	Lic.No/Date:0510412938 17.12.2019	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.09.2020.				
31	Case No.:81/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00545/AM20/	RLA File :05/24/040/00567/AM20/	Lic.No/Date:0510412940 17.12.2019	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case defer is re-listed for 04.09.2020.				
32	Case No.:82/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00546/AM20/	RLA File :02/24/040/00133/AM20/	Lic.No/Date:0210209613 17.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				
33	Case No.:83/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00547/AM20/	RLA File :02/24/040/00134/AM20/	Lic.No/Date:0210209614 17.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				
34	Case No.:84/8/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00548/AM20/	RLA File :05/24/040/00569/AM20/	Lic.No/Date:0510412945 17.12.2019	Defer Date:04.09.2020
Decision : Letter for hard copy issued on 29.04.2020. The case is relisted on 04.09.2020.				
35	Case No.:86/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00550/AM20/	RLA File :02/24/040/00135/AM20/	Lic.No/Date:0210209615 17.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for				

Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.

36	Case No.:87/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00551/AM20/	RLA File :02/24/040/00136/AM20/	Lic.No/Date:0210209616 17.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

37	Case No.:85/8/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00549/AM20/	RLA File :34/24/040/00008/AM20/	Lic.No/Date:3410045718 18.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

38	Case No.:88/8/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00552/AM20/	RLA File :02/24/040/00141/AM20/	Lic.No/Date:0210209618 18.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

39	Case No.:89/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00553/AM20/	RLA File :02/24/040/00137/AM20/	Lic.No/Date:0210209619 18.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

40	Case No.:90/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00554/AM20/	RLA File :02/24/040/00138/AM20/	Lic.No/Date:0210209620 18.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

41	Case No.:91/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00555/AM20/	RLA File :02/24/040/00140/AM20/	Lic.No/Date:0210209626 18.12.2019	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

42	Case No.:92/8/83- ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00556/AM20/	RLA File :31/83/040/00125/AM20/	Lic.No/Date:3110067632 18.12.2019	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 04.09.2020.				
43	Case No.:93/8/83- ALC1/2019	Party Name:R K PRODUCTS	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00557/AM20/	RLA File :06/24/040/00072/AM20/	Lic.No/Date:0610039372 19.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				
44	Case No.:94/8/83- ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00558/AM20/	RLA File :34/24/040/00280/AM20/	Lic.No/Date:3410045725 19.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				
45	Case No.:95/8/83- ALC1/2019	Party Name:ARJUNA NATURAL PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00559/AM20/	RLA File :10/24/040/00078/AM20/	Lic.No/Date:1010060352 20.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.				
46	Case No.:97/8/83- ALC1/2019	Party Name:KWALITY CHEMICAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00561/AM20/	RLA File :03/94/040/00786/AM20/	Lic.No/Date:0310833586 20.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				
47	Case No.:98/8/83- ALC1/2019	Party Name:PARIMAL MANDIR ,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00562/AM20/	RLA File :07/24/040/00208/AM20/	Lic.No/Date:0710115885 20.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.				
48	Case No.:99/8/83-	Party Name:PATIL	Meet No/Date:9/83-	Status:Case

	ALC1/2019	PARIMALA WORKS	ALC1/2019 26.02.2020	Deferred
	HQ File :01/83/050/00563/AM20/	RLA File :07/24/040/00189/AM20/	Lic.No/Date:0710115886 20.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			
49	Case No.:100/8/83- ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00564/AM20/	RLA File :02/24/040/00144/AM20/	Lic.No/Date:0210209639 23.12.2019	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 04.09.2020.			
50	Case No.:101/8/83- ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00565/AM20/	RLA File :02/24/040/00146/AM20/	Lic.No/Date:0210209640 23.12.2019	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 04.09.2020.			
51	Case No.:102/8/83- ALC1/2019	Party Name:PADMA PERFUMERY WORKS,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00566/AM20/	RLA File :07/24/040/00184/AM20/	Lic.No/Date:0710115901 23.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			
52	Case No.:103/8/83- ALC1/2019	Party Name:ORKAY FRAGRANCE	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00567/AM20/	RLA File :07/24/040/00221/AM20/	Lic.No/Date:0710115902 23.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			
53	Case No.:104/8/83- ALC1/2019	Party Name:SAVITRI SUNGANDALAYA,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00568/AM20/	RLA File :07/24/040/00190/AM20/	Lic.No/Date:0710115903 23.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The			

case is re-listed for 04.09.2020.

54	Case No.:106/8/83- ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00570/AM20/	RLA File :24/24/040/00043/AM20/	Lic.No/Date:2410042963 24.12.2019	Defer Date:04.09.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 04.09.2020.				

55	Case No.:107/8/83- ALC1/2019	Party Name:CHHENNA CORPORATION	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00571/AM20/	RLA File :05/23/040/00368/AM20/	Lic.No/Date:0510413075 24.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

56	Case No.:109/8/83- ALC1/2019	Party Name:CAMBAY FOODPAC LLP	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00573/AM20/	RLA File :52/24/040/00055/AM20/	Lic.No/Date:5210043281 24.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

57	Case No.:110/8/83- ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00574/AM20/	RLA File :34/24/040/00253/AM20/	Lic.No/Date:3410045739 24.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

58	Case No.:113/8/83- ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00577/AM20/	RLA File :06/24/040/00075/AM20/	Lic.No/Date:0610039376 26.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

59	Case No.:114/8/83- ALC1/2019	Party Name:MALLOW INTERNATIONAL	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00578/AM20/	RLA File :32/24/040/00096/AM20/	Lic.No/Date:3210079307 26.12.2019	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

60	Case No.:115/8/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00579/AM20/	RLA File :05/24/040/00597/AM20/	Lic.No/Date:0510413106 26.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. D/L raised by DPIIT. Letter to be issued. The case is re-listed for 04.09.2020.			

61	Case No.:117/8/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00581/AM20/	RLA File :08/24/040/00307/AM20/	Lic.No/Date:0810146862 27.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

62	Case No.:120/8/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00584/AM20/	RLA File :08/24/040/00308/AM20/	Lic.No/Date:0810146863 27.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

63	Case No.:121/8/83-ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00585/AM20/	RLA File :50/24/040/00015/AM20/	Lic.No/Date:5010002596 27.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

64	Case No.:123/8/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00587/AM20/	RLA File :03/94/040/00770/AM20/	Lic.No/Date:0310833744 27.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.			

65	Case No.:122/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00586/AM20/	RLA File :02/24/040/00147/AM20/	Lic.No/Date:0210209651 30.12.2019	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 04.09.2020.			

66	Case No.:125/8/83-ALC1/2019	Party Name:ARCL ORGANICS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00589/AM20/	RLA File :02/24/040/00155/AM20/	Lic.No/Date:0210209655 30.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.			

67	Case No.:126/8/83-ALC1/2019	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00590/AM20/	RLA File :03/95/040/00941/AM20/	Lic.No/Date:0310833797 31.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			

68	Case No.:128/8/83-ALC1/2019	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00592/AM20/	RLA File :03/95/040/00983/AM18/	Lic.No/Date:0310833800 31.12.2019	Defer Date:
	Decision : The committee considered as per agenda & decided to rejected the case. Also RA to explain how Advance Authorization issued for Chapter 15 item.			

69	Case No.:129/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00593/AM20/	RLA File :31/83/040/00124/AM20/	Lic.No/Date:3110067644 31.12.2019	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 04.09.2020.			

70	Case No.:130/8/83-ALC1/2019	Party Name:SRI VIJAYALAKSHMI AGARBATHI WORKS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00594/AM20/	RLA File :07/24/040/00225/AM20/	Lic.No/Date:0710115962 31.12.2019	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.			

71	Case No.:132/8/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00596/AM20/	RLA File :02/24/040/00150/AM20/	Lic.No/Date:0210209658 01.01.2020	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for			

Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.

72	Case No.:133/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00597/AM20/	RLA File :02/24/040/00151/AM20/	Lic.No/Date:0210209659 01.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

73	Case No.:134/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00598/AM20/	RLA File :02/24/040/00152/AM20/	Lic.No/Date:0210209660 01.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

74	Case No.:138/8/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00602/AM20/	RLA File :24/24/040/00045/AM20/	Lic.No/Date:2410042965 01.01.2020	Defer Date:04.09.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 04.09.2020.				

75	Case No.:135/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00599/AM20/	RLA File :03/94/040/00727/AM20/	Lic.No/Date:0310833845 02.01.2020	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

76	Case No.:136/8/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00600/AM20/	RLA File :03/95/040/00871/AM20/	Lic.No/Date:0310833855 02.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for 04.09.2020.				

77	Case No.:137/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310833856	Defer

	:01/83/050/00601/AM20/	:03/89/040/00032/AM20/	02.01.2020	Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for 04.09.2020.			
78	Case No.:139/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00603/AM20/	RLA File :03/89/040/00031/AM20/	Lic.No/Date:0310833858 02.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for 04.09.2020			
79	Case No.:140/8/83-ALC1/2019	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00604/AM20/	RLA File :03/95/040/00921/AM20/	Lic.No/Date:0310833871 03.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
80	Case No.:141/8/83-ALC1/2019	Party Name:SREE VANI PERFUMERY WORKS,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00605/AM20/	RLA File :07/24/040/00236/AM20/	Lic.No/Date:0710115973 03.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT .D/L raised by DPIIT. Letter to be issued. The case is re-listed for 04.09.2020.			
81	Case No.:4/9/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00610/AM20/	RLA File :08/24/040/00226/AM20/	Lic.No/Date:0810146924 03.01.2020	Defer Date:04.09.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 04.09.2020.			
82	Case No.:142/8/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00606/AM20/	RLA File :03/94/040/00696/AM20/	Lic.No/Date:0310833908 06.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
83	Case No.:1/9/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0210209664	Defer

	:01/83/050/00607/AM20/	:02/24/040/00156/AM20/	06.01.2020	Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020.			
84	Case No.:2/9/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00608/AM20/	RLA File :03/94/040/00818/AM20/	Lic.No/Date:0310833943 06.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
85	Case No.:5/9/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00611/AM20/	RLA File :05/23/040/00383/AM20/	Lic.No/Date:0510413240 07.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020			
86	Case No.:7/9/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00613/AM20/	RLA File :08/24/040/00319/AM20/	Lic.No/Date:0810146942 07.01.2020	Defer Date:04.09.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 04.09.2020.			
87	Case No.:6/9/83-ALC1/2019	Party Name:PRADHAN INTERNATIONAL	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00612/AM20/	RLA File :07/24/040/00238/AM20/	Lic.No/Date:0710116000 08.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT . D/L raised by DPIIT. Letter to be issued. The case is re-listed for 04.09.2020			
88	Case No.:9/9/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00615/AM20/	RLA File :05/24/040/00627/AM20/	Lic.No/Date:0510413245 08.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for			
89	Case No.:10/9/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred

	HQ File :01/83/050/00616/AM20/	RLA File :05/24/040/00628/AM20/	Lic.No/Date:0510413246 08.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.09.2020.			
90	Case No.:11/9/83- ALC1/2019	Party Name:J.J.PLASTALLOY PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00617/AM20/	RLA File :15/24/040/00006/AM20/	Lic.No/Date:1510022203 08.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
91	Case No.:12/9/83- ALC1/2019	Party Name:MESO CARBON INDIA PVT. LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00618/AM20/	RLA File :08/24/040/00328/AM20/	Lic.No/Date:0810146961 08.01.2020	Defer Date: 04.09.2020
	Decision : Letter for hard copy On 31.07.2020 issued. The case is relisted on 04.09.2020			
92	Case No.:13/9/83- ALC1/2019	Party Name:ACRYSIL LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00619/AM20/	RLA File :03/94/040/00842/AM20/	Lic.No/Date:0310833997 08.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			
93	Case No.:15/9/83- ALC1/2019	Party Name:CAMBAY FOODPAC LLP	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00621/AM20/	RLA File :52/24/040/00060/AM20/	Lic.No/Date:5210043295 08.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
94	Case No.:18/9/83- ALC1/2019	Party Name:DOLPHIN POLYFILL PVT.LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00624/AM20/	RLA File :24/24/040/00041/AM20/	Lic.No/Date:2410042969 09.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
95	Case No.:19/9/83- ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510413267	Defer

:01/83/050/00625/AM20/	:05/23/040/00394/AM20/	09.01.2020	Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			

96	Case No.:20/9/83-ALC1/2019	Party Name:RAVINDRA HERAEUS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00626/AM20/	RLA File :05/24/040/00549/AM20/	Lic.No/Date:0510413272 09.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.				

97	Case No.:22/9/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00628/AM20/	RLA File :05/24/040/00638/AM20/	Lic.No/Date:0510413281 10.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 03.06.2020.				

98	Case No.:23/9/83-ALC1/2019	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00629/AM20/	RLA File :56/24/040/00029/AM20/	Lic.No/Date:5610005779 10.01.2020	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

99	Case No.:24/9/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00630/AM20/	RLA File :03/95/040/00986/AM20/	Lic.No/Date:0310834084 13.01.2020	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

100	Case No.:26/9/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00632/AM20/	RLA File :32/24/040/00103/AM20/	Lic.No/Date:3210079346 13.01.2020	Defer Date:04.09.2020
Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020				

101	Case No.:27/9/83-ALC1/2019	Party Name:BLS POLYMERS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00633/AM20/	RLA File :05/23/040/00330/AM20/	Lic.No/Date:0510413313 13.01.2020	Defer Date:04.09.2020
	Decision : Letter for Hard copy issued on 29.07.2020. The case is re-listed for 04.09.2020			
102	Case No.:30/9/83-ALC1/2019	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00636/AM20/	RLA File :08/24/040/00336/AM20/	Lic.No/Date:0810146987 13.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.09.2020.			
103	Case No.:31/9/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00637/AM20/	RLA File :08/24/040/00327/AM20/	Lic.No/Date:0810146988 13.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
104	Case No.:28/9/83-ALC1/2019	Party Name:GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00634/AM20/	RLA File :03/94/040/00837/AM20/	Lic.No/Date:0310834129 14.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
105	Case No.:29/9/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00635/AM20/	RLA File :03/95/040/00998/AM20/	Lic.No/Date:0310834139 14.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			
106	Case No.:32/9/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00638/AM20/	RLA File :10/24/040/00086/AM20/	Lic.No/Date:1010060366 14.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
107	Case No.:33/9/83-	Party Name:SWATI	Meet No/Date:9/83-	Status:Case

ALC1/2019	MENTHOL & ALLIED CHEMICALS LTD.,	ALC1/2019 26.02.2020	Deferred
HQ File :01/83/050/00639/AM20/	RLA File :05/24/040/00661/AM20/	Lic.No/Date:0510413336 15.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

108	Case No.:34/9/83- ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00640/AM20/	RLA File :06/24/040/00083/AM20/	Lic.No/Date:0610039407 16.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..				

109	Case No.:35/9/83- ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00641/AM20/	RLA File :02/24/040/00162/AM20/	Lic.No/Date:0210209683 16.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

110	Case No.:36/9/83- ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00642/AM20/	RLA File :02/24/040/00163/AM20/	Lic.No/Date:0210209684 16.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

111	Case No.:38/9/83- ALC1/2019	Party Name:SUPERMINT EXPORTS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00644/AM20/	RLA File :05/24/040/00671/AM20/	Lic.No/Date:0510413368 17.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

112	Case No.:40/9/83- ALC1/2019	Party Name:GANGA RASAYANIE PVT LTD	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00646/AM20/	RLA File :03/94/040/00815/AM20/	Lic.No/Date:0310834292 17.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to defer the case . The case is re-listed for 04.09.2020.				

113	Case No.:41/9/83- ALC1/2019	Party Name:GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00647/AM20/	RLA File :03/94/040/00857/AM20/	Lic.No/Date:0310834295 17.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

114	Case No.:43/9/83- ALC1/2019	Party Name:BANARAS BEADS LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00649/AM20/	RLA File :15/24/040/00009/AM20/	Lic.No/Date:1510022206 22.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The defer case. The case is re-listed for 04.09.2020.				

115	Case No.:44/9/83- ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00650/AM20/	RLA File :02/24/040/00166/AM20/	Lic.No/Date:0210209704 22.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 04.09.2020.				

116	Case No.:46/9/83- ALC1/2019	Party Name:ARCL ORGANICS LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00652/AM20/	RLA File :02/24/040/00171/AM20/	Lic.No/Date:0210209713 24.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020				

117	Case No.:48/9/83- ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00654/AM20/	RLA File :03/94/040/00895/AM20/	Lic.No/Date:0310834452 24.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020				

118	Case No.:50/9/83- ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00656/AM20/	RLA File :05/23/040/00413/AM20/	Lic.No/Date:0510413449 24.01.2020	Defer Date:04.09.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The defer the case. The case is re-listed for 04.09.2020.

119	Case No.:51/9/83-ALC1/2019	Party Name:KRISHI RASAYAN	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00657/AM20/	RLA File :02/24/040/00168/AM20/	Lic.No/Date:0210209717 24.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

120	Case No.:52/9/83-ALC1/2019	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00658/AM20/	RLA File :09/24/040/00463/AM20/	Lic.No/Date:0910068417 27.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE (SK) for providing comments. The case is re-listed for 04.09.2020				

121	Case No.:53/9/83-ALC1/2019	Party Name:MERIT POLYPLAST	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00659/AM20/	RLA File :03/95/040/01029/AM20/	Lic.No/Date:0310834491 27.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020				

122	Case No.:54/9/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00660/AM20/	RLA File :05/23/040/00414/AM20/	Lic.No/Date:0510413461 27.01.2020	Defer Date:04.09.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 04.09.2020.				

123	Case No.:56/9/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00662/AM20/	RLA File :30/24/040/00117/AM20/	Lic.No/Date:3010105018 28.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The defer the case. The case is re-listed for 04.09.2020.				

124	Case No.:57/9/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
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	HQ File :01/83/050/00663/AM20/	RLA File :30/24/040/00118/AM20/	Lic.No/Date:3010105019 28.01.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			
125	Case No.:58/9/83- ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00664/AM20/	RLA File :03/94/040/00916/AM20/	Lic.No/Date:0310834516 28.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020			
126	Case No.:60/9/83- ALC1/2019	Party Name:DARSHAN INTERNATIONAL,	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00666/AM20/	RLA File :07/24/040/00235/AM20/	Lic.No/Date:0710116084 29.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020			
127	Case No.:61/9/83- ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00667/AM20/	RLA File :08/24/040/00358/AM20/	Lic.No/Date:0810147114 30.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
128	Case No.:62/9/83- ALC1/2019	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00668/AM20/	RLA File :08/24/040/00359/AM20/	Lic.No/Date:0810147128 30.01.2020	Defer Date:04.09.2020
	Decision : Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE (RNM). Letter to be issued. The case is re-listed for 04.09.2020.			
129	Case No.:63/9/83- ALC1/2019	Party Name:CRYSTAL CROP PROTECTION LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00669/AM20/	RLA File :05/23/040/00416/AM20/	Lic.No/Date:0510413484 30.01.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
130	Case No.:64/9/83- ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00670/AM20/	RLA File :03/94/040/00926/AM20/	Lic.No/Date:0310834563 30.01.2020	Defer Date:04.09.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.

131	Case No.:65/9/83-ALC1/2019	Party Name:RAJSHA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00671/AM20/	RLA File :34/24/040/00345/AM20/	Lic.No/Date:3410045839 31.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..				

132	Case No.:66/9/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00672/AM20/	RLA File :03/94/040/00925/AM20/	Lic.No/Date:0310834567 31.01.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020				

133	Case No.:67/9/83-ALC1/2019	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00673/AM20/	RLA File :03/95/040/01054/AM20/	Lic.No/Date:0310834575 31.01.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

134	Case No.:68/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00674/AM20/	RLA File :02/24/040/00174/AM20/	Lic.No/Date:0210209734 31.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 04.09.2020.				

135	Case No.:69/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00675/AM20/	RLA File :02/24/040/00175/AM20/	Lic.No/Date:0210209735 31.01.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				

136	Case No.:70/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00676/AM20/	RLA File :02/24/040/00176/AM20/	Lic.No/Date:0210209736 31.01.2020	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.			
137	Case No.:72/9/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00678/AM20/	RLA File :03/95/040/01041/AM20/	Lic.No/Date:0310834592 03.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
138	Case No.:73/9/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00679/AM20/	RLA File :05/23/040/00420/AM20/	Lic.No/Date:0510413511 03.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
139	Case No.:75/9/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00681/AM20/	RLA File :03/95/040/01066/AM20/	Lic.No/Date:0310834679 06.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			
140	Case No.:76/9/83-ALC1/2019	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00682/AM20/	RLA File :03/95/040/01059/AM20/	Lic.No/Date:0310834680 06.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
141	Case No.:77/9/83-ALC1/2019	Party Name:SAINT-GOBAIN INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00683/AM20/	RLA File :04/24/040/00174/AM20/	Lic.No/Date:0410166506 06.02.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020.			

142	Case No.:78/9/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00684/AM20/	RLA File :06/24/040/00088/AM20/	Lic.No/Date:0610039435 06.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

143	Case No.:79/9/83-ALC1/2019	Party Name:BANARAS BEADS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00685/AM20/	RLA File :15/24/040/00010/AM20/	Lic.No/Date:1510022208 06.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

144	Case No.:80/9/83-ALC1/2019	Party Name:ALPS CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00686/AM20/	RLA File :08/24/040/00367/AM20/	Lic.No/Date:0810147185 06.02.2020	Defer Date:04.09.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (RNM) for their comments. The case is re-listed for 04.09.2020.			

145	Case No.:81/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00687/AM20/	RLA File :08/24/040/00044/AM20/	Lic.No/Date:0810147187 06.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			

146	Case No.:82/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00688/AM20/	RLA File :08/24/040/00269/AM20/	Lic.No/Date:0810147197 07.02.2020	Defer Date:04.09.2020
	Decision Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

147	Case No.:83/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00689/AM20/	RLA File :08/24/040/00305/AM20/	Lic.No/Date:0810147200 07.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

148	Case No.:84/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00690/AM20/	RLA File :08/24/040/00332/AM20/	Lic.No/Date:0810147201 07.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			

149	Case No.:85/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00691/AM20/	RLA File :08/24/040/00344/AM20/	Lic.No/Date:0810147202 07.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

150	Case No.:86/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00692/AM20/	RLA File :08/24/040/00349/AM19/	Lic.No/Date:0810147203 07.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

151	Case No.:87/9/83-ALC1/2019	Party Name:SPOTON COATINGS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00693/AM20/	RLA File :52/24/040/00067/AM20/	Lic.No/Date:5210043325 10.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

152	Case No.:88/9/83-ALC1/2019	Party Name:ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00694/AM20/	RLA File :07/24/040/00265/AM20/	Lic.No/Date:0710116110 11.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

153	Case No.:89/9/83-ALC1/2019	Party Name:SRI VIJAYALAKSHMI AGARBATHI WORKS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00695/AM20/	RLA File :07/24/040/00260/AM20/	Lic.No/Date:0710116111 11.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			

154	Case No.:90/9/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00696/AM20/	RLA File :08/24/040/00370/AM20/	Lic.No/Date:0810147220 11.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..				
155	Case No.:91/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00697/AM20/	RLA File :02/24/040/00181/AM20/	Lic.No/Date:0210209752 11.02.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				
156	Case No.:92/9/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00698/AM20/	RLA File :03/94/040/00933/AM20/	Lic.No/Date:0310834789 11.02.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.09.2020.				
157	Case No.:93/9/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00699/AM20/	RLA File :03/94/040/00735/AM20/	Lic.No/Date:0310834791 11.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				
158	Case No.:94/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00700/AM20/	RLA File :02/24/040/00182/AM20/	Lic.No/Date:0210209753 11.02.2020	Defer Date:04.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.09.2020.				
159	Case No.:95/9/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00701/AM20/	RLA File :31/83/040/00147/AM20/	Lic.No/Date:3110067683 12.02.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 04.09.2020.				
160	Case No.:96/9/83-	Party Name:AGROW	Meet No/Date:9/83-	Status:Case

	ALC1/2019	ALLIED VENTURES PRIVATE LIMITED	ALC1/2019 26.02.2020	Deferred
	HQ File :01/83/050/00702/AM20/	RLA File :05/23/040/00440/AM20/	Lic.No/Date:0510413594 12.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			
161	Case No.:97/9/83- ALC1/2019	Party Name:SRI Ayyappan Fine Arts	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00703/AM20/	RLA File :32/24/040/00116/AM20/	Lic.No/Date:3210079398 12.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
162	Case No.:98/9/83- ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00704/AM20/	RLA File :08/24/040/00373/AM20/	Lic.No/Date:0810147227 12.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			
163	Case No.:99/9/83- ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00705/AM20/	RLA File :34/24/040/00350/AM20/	Lic.No/Date:3410045869 12.02.2020	Defer Date:04.09.2020
	Decision : File alongwith Hard copy received from the firm sent to DPIIT) for providing the comments.. The case is relisted on 04.09.2020.			
164	Case No.:100/9/83- ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00706/AM20/	RLA File :03/94/040/00952/AM20/	Lic.No/Date:0310834831 13.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			
165	Case No.:101/9/83- ALC1/2019	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00707/AM20/	RLA File :03/94/040/00963/AM20/	Lic.No/Date:0310834836 13.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			
166	Case No.:102/9/83- ALC1/2019	Party Name:ACCRA PAC (INDIA) PVT.LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred

HQ File :01/83/050/00708/AM20/	RLA File :03/94/040/00854/AM20/	Lic.No/Date:0310834838 13.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

167	Case No.:103/9/83- ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00709/AM20/	RLA File :32/24/040/00117/AM20/	Lic.No/Date:3210079404 14.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

168	Case No.:104/9/83- ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00710/AM20/	RLA File :32/24/040/00122/AM20/	Lic.No/Date:3210079405 14.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..				

169	Case No.:105/9/83- ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00711/AM20/	RLA File :32/24/040/00125/AM20/	Lic.No/Date:3210079406 14.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..				

170	Case No.:106/9/83- ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00712/AM20/	RLA File :32/24/040/00118/AM20/	Lic.No/Date:3210079407 14.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy to be issued. The case is relisted on 04.09.2020.				

171	Case No.:107/9/83- ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00713/AM20/	RLA File :32/24/040/00119/AM20/	Lic.No/Date:3210079408 14.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..				

172	Case No.:108/9/83- ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00714/AM20/	RLA File :32/24/040/00121/AM20/	Lic.No/Date:3210079409 14.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

173	Case No.:112/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00718/AM20/	RLA File :32/24/040/00120/AM20/	Lic.No/Date:3210079410 14.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			

174	Case No.:113/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00719/AM20/	RLA File :32/24/040/00124/AM20/	Lic.No/Date:3210079411 14.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

175	Case No.:114/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00720/AM20/	RLA File :32/24/040/00123/AM20/	Lic.No/Date:3210079412 14.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

176	Case No.:109/9/83-ALC1/2019	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00715/AM20/	RLA File :08/24/040/00362/AM20/	Lic.No/Date:0810147240 17.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 04.09.2020.			

177	Case No.:110/9/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00716/AM20/	RLA File :08/24/040/00368/AM20/	Lic.No/Date:0810147241 17.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

178	Case No.:111/9/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00717/AM20/	RLA File :03/94/040/00530/AM20/	Lic.No/Date:0310834900 17.02.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020..			

179	Case No.:115/9/83-ALC1/2019	Party Name:REGENCY CHEMICALS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
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HQ File :01/83/050/00721/AM20/	RLA File :07/24/040/00270/AM20/	Lic.No/Date:0710116133 17.02.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.09.2020			

180	Case No.:116/9/83- ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00722/AM20/	RLA File :05/24/040/00726/AM20/	Lic.No/Date:0510413642 18.02.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

181	Case No.:117/9/83- ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00723/AM20/	RLA File :02/24/040/00184/AM20/	Lic.No/Date:0210209773 18.02.2020	Defer Date:04.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 04.09.2020.				

182	Case No.:1/4/83- ALC1/2020	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00859/AM21/	RLA File :03/94/040/00089/AM21/	Lic.No/Date:0310836411 dt 28.12.2019	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

183	Case No.:2/4/83- ALC1/2020	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00860/AM21/	RLA File :03/94/040/00045/AM21/	Lic.No/Date:0710116519 dated 28.05.20	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

184	Case No.:3/4/83- ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00861/AM21/	RLA File :03/94/040/00009/AM21/	Lic.No/Date:1010060511 dated 28.05.2020	Defer Date:04.09.2020
Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.				

185	Case No.:3/4/83-ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00862/AM21/	RLA File :03/94/040/00010/AM21/	Lic.No/Date1010060512 dated 28.05.2020	Defer Date:04.09.2020
	Decision: Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

186	Case No.:3/4/83-ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00863/AM21/	RLA File :03/94/040/00011/AM21/	Lic.No/Date1010060510 dated 28.05.2020	Defer Date:04.09.2020
	Decision : Letter for hard copy on 31.07.2020 issued. The case is relisted on 04.09.2020.			

Date:31.07.2020
Place:New Delhi

Chetan Parkash Jaggarwal
Foreign Trade Development Officer

